

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

Item No.407

IA/129/ND/2024 in CP(CAA)69/ND/2023

IN THE MATTER OF:

Geographics Infrastructure Private Limited & ... Applicant
Nivasa Retail Pvt Ltd

under Section 230-232

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the I.T. Department : Mr. Gaurav Gupta,SSC,Mr. Shivender
Singh,JSC,Yojit Pareek,JSC,Namit Gupta,Advocate
For the RD : Mr. Aakash Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/129/ND/2024 in CP(CAA)69/ND/2023

Arguments Heard. Order **reserved**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)